

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 310
IA-294/2024
In
IB-859(ND)/2022

IN THE MATTER OF:

M/s. Small Industries Development Bank of India

.....**APPLICANT/PETITIONER**

Vs

Ramanpreet Kawr

.....**RESPONDENT**

SECTION

U/s 95(1)

Order delivered on 03.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the RP : Mr. Harish Taneja, RP along with Adv Parul

For the Respondent : Mr. Ayush Puri & Mr. Sultan Haider Jafri

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.05.2024**.

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)